

The Members of Parliament and Non-official members shall have a two year term from the date of the first meeting of the Board. They shall however be eligible for renomination for a second term.

The Board in its first meeting held on November 2, 1977 resolved that a massive programme of adult education should be launched from 1978-79 to cover the vast segment of illiterate population within the age-group 15-35 as far as possible within five years of its launching. It also resolved to make intensive preparations for this purpose and to advise Government in respect of such preparations it resolved to constitute a small committee. The current year would mainly be utilised for making such preparations. A Working Group has been set up by the Ministry in collaboration with the Planning Commission to work out programmes of action and financial estimates. This task is not completed yet.

Government Employees having Separate Pool Accommodation

1126. SHRI MANI RAM BAGRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of Government Servants having 21 years of service or more in the offices which have their separate pool accommodation other than the general pool accommodation, category-wise and office-wise; and

(b) whether Government propose to allot them below one class accommodation in order to remove their grievances?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No information is maintained by the Ministry of Works and Housing in respect of pools controlled by other Departments.

(b) Does not arise.

World Bank Loan for Cashew Plantation in Kerala

1127. SHRI C. K. CHANDRAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the World Bank has agreed to give a loan of Rs. 10 crore for raising Cashew plantation in the State of Kerala; and

(b) if so, the details thereof and the reaction of the State Government and Central Government towards this offer?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). No, Sir, there is no separate World Bank-assisted project for cashew plantation in Kerala. However, there is an on-going Agricultural Development Project of Kerala, with World Bank credit of 30 million dollars (about Rs 27 crores). The credit is mainly meant for rehabilitation of coconut and contains a small component of cashewnut development. Of the 30 million dollars (about Rs. 27 crores), 1 million dollars (about Rs. 90 lakhs) is earmarked for rehabilitation of State-owned cashew plantation in approximately 2280 hectares and new plantation of about 1470 hectares, in the State of Kerala.

Loss due to non-clearance to Thein Dam

1129. SHRI RAJKESHAR SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the country has to suffer a loss of about Rs. 1500 crores for not giving clearance to the Thein Dam by the previous Government at the Centre; and

(b) if so, whether Government propose to fix responsibility and take action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH) (a) Clearance to go ahead with the construction of Them Dam had been held up due to inter State differences mainly regarding sharing the benefits of the Project amongst the States of Punjab, Jammu and Kashmir, Himachal Pradesh Rajasthan and Haryana. Problem of irrigation benefits got resolved with the issue of Government of India Order of 24th March, 1978 determining shares of Punjab and Haryana in the surplus Ravi-Beas waters. Regarding sharing of power benefits, as a result of several meetings of the Chief Ministers of the concerned States taken by the Union Minister of Agriculture and Irrigation along with the Union Minister of Energy and the final meeting taken by the Prime Minister on 3rd October 1977 all have agreed to the construction of Them Dam being taken up immediately even though some issues still remain to be settled. More over till recently the major concerned States could provide barely adequate resources for the gigantic inter State Beas Project which is now in the final stage of completion.

(b) Does not arise in view of reply to (a) above

Declaration of AMU as Minority Educational Institutions

1130 **SHRI RAJKESHAR SINGH** Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether a delegation of Aligarh Muslim University Students Union has demanded that the University be declared a minority educational institutions, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDEER)
(a) Yes Sir

(b) The matter is under consideration of the Government

White Revolution

1131 **SHRI DHARMA VIR VASISHT** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the detailed strategy and steps taken to usher in White Revolution (Dairy Development) in India as envisaged in the report of the National Commission on Agriculture,

(b) whether Government are satisfied with the progress of Dairy Schemes in the various States, and

(c) if not, steps taken to correct the shortfalls?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH) (a) The National Commission on Agriculture in their report in 1976 has enunciated a strategy for increasing the present milk production in the country from 21.70 million tonnes to 44.17 in 1985 and 68.40 million tonnes in 2000 A.D. To achieve these targets, the thrust of the National Commission on Agriculture recommendations are (i) replacement of low stock with crossbred cows and improved indigenous cows and buffaloes (ii) intensive development in 113 districts covered by SFDA, MFAL and Operation Flood, each district to cover 50,000 cows and 25,000 buffaloes (iii) cattle & buffalo development in districts served by Intensive Cattle Development-cum Milk Marketing Projects and those covered by Drought Prone Areas Programme, Command